

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 206 OF 2017**

**APL No. 332 OF 2017**

**Dated: 26th September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**

**Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)**

**In the matter of:**

**APL No. 206 OF 2017**

**TANGEDCO**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : S. Vallinayagam  
K.S. Indrakumari  
R. Kathravan

Counsel for the Respondent(s) : Ranjitha Ramachandran  
Anushree Bardhan  
Tanya Sareen for R-2  
Matrugupta Mishra  
Samyak Mishra for R-17

**APL No. 332 OF 2017**

**Coastal Energen Private Limited**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Matrugupta Mishra  
Samyak Mishra

Counsel for the Respondent(s) : Anand K. Ganesan  
Swapna Seshadri for R2  
S. Vallinayagam

K.S. Indrakumari  
R. Kathravan for R-6

**ORDER**

List these matters for hearing on **05.12.2019**

**Ravindra Kumar Verma**  
**Technical Member(electricity)**

**Justice Manjula Chellur**  
**Chairperson**

MK